

12.49 hrs.

PUBLIC ACCOUNTS COMMITTEE
NINETY-FOURTH AND NINETY-SEVENTH
REPORTS

श्री अटल बिहारी वाजपेयी (बलरामपुर) :
मैं लोकलेखा समिति के निम्नलिखित प्रतिवेदन
प्रस्तुत करता हूँ—

- (1) विनियोग लेखे (रेलवे), 1966-67
और लेखापरीक्षा प्रतिवेदन (रेलवे)
1968 पर समिति के 60वें प्रति-
वेदन में की गई सिफारिशों पर सर-
कार द्वारा की गई कार्यवाही के
बारे में 94वाँ प्रतिवेदन।
- (2) इस्पात और भारी इंजीनियरी
(इस्पात विभाग), स्वास्थ्य, परि-
वार नियोजन, निर्माण, आवास तथा
नगर विकास, खाद्य, कृषि, सामुदा-
यिक विकास तथा सहकारिता
(सहकारिता विभाग) तथा सिंचाई
और विद्युत मंत्रालय से सम्बन्धित
विनियोग लेखे (सिविल), 1966-
67 और लेखापरीक्षा प्रतिवेदन
(सिविल), 1968 पर समिति के
71वें प्रतिवेदन में की गई सिफारिशों
पर सरकार द्वारा की गई कार्यवाही
के बारे में 97वाँ प्रतिवेदन।

12.50 hrs.

*DEMANDS FOR SUPPLEMENTARY
GRANTS (GENERAL), 1969-70

MR. SPEAKER : The House will now
take up discussion and voting on the
Supplementary Demands for grants in
respect of the Budget (General) for 1969-70,
for which 1 hour is allotted.

DEMAND NO. 5—DEFENCE SERVICES,
NON-EFFECTIVE

MR. SPEAKER : Motion Moved :

"That a supplementary sum not
exceeding Rs. 1,85,00,000 be granted to the
President to defray the charges which will

come in course of payment during the year
ending the 31st day of March, 1970, in
respect of 'Defence services, Non-effective'."

DEMAND NO. 16—UNION EXCISE DUTIES

MR. SPEAKER : Motion Moved :

"That a Supplementary sum not
exceeding Rs. 27,46,000 be granted to the
President to defray the charges which will
come in course of payment during the year
ending the 31st day of March, 1970, in
respect of 'Union Excise duties'."

DEMAND NO. 19—AUDIT

MR. SPEAKER : Motion Moved :

"That a Supplementary sum not
exceeding RS 20,00,000 be granted to the
President to defray the charges which will
come in course of payment during the
year, ending the 31st day of March, 1970,
in respect of 'Audit'."

DEMAND NO. 20—CURRENCY AND
COINAGE

MR. SPEAKER : Motion Moved :

"That a Supplementary sum not exceed-
ing Rs. 35,00,000 be granted to the Presi-
dent to defray the charges which will come
in course of payment during the year ending
the 31st day of March, 1970, in respect of
'currency and coinage'."

DEMAND NO. 21—MINT

MR. SPEAKER : Motion Moved :

"That a Supplementary sum not exceed-
ing Rs. 4,48,000/- be granted to the Presi-
dent to defray the charges which will come
in course of payment during the year ending
the 31st day of March, 1970, in respect of
'mint'."

DEMAND NO. 23—PENSIONS AND OTHER
RETIREMENT BENEFITS

MR. SPEAKER : Motion Moved :

"That a Supplementary sum not exceed-
ing Rs. 47,65,000 be granted to the Presi-
dent to defray the charges which will come
in course of payment during the year ending
the 31st day of March, 1970, in respect of
'Pensions and other Retirement benefits'."

*moved with the recommendations of the President,